BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

SIXTEENTH REPORT

(Presented on 26-4-1978)

The Business Advisory Committee held a sitting on Wednesday, the 26th April, 1978.

- 2. The Committee recommend the allocation of time to the following items of Government Legislative and other business as shown against each:—
 - (1) Discussion on the Draft Five Year Plan— 10 hours 1978—83. (To be taken up on 3rd, 4th & 5th May, '78)
 - (2) The Customs, Central Excises and Salt and
 Central Boards of Revenue (Amendment) Bill,
 1977.

 (Consideration and passing)

 2 hours
 - (3) The Customs Tariff (Amendment) Bill, 1977. 2 hours (Consideration and passing)
 - (4) The Ear Drums and Ear Bones (Authority for use for Therapeutic Purposes) Bill, 1978.

 (Consideration and passing)

 1 hour
 - (5) The Eyes (Authority for use for Therapeutic Purposes) Bill, 1978. 1 hour (Consideration and passing)
 - (6) The Passports (Amendment) Bill, 1978. 2 hours (Consideration and passing)
 - (7) The Khadi and Village Industries Commission
 (Amendment) Bill, 1978.
 (Consideration and passing)

 2 hours
 - (8) The Air (Prevention and Control of Pollution)
 Bill, 1978.
 (Consideration and passing)

 2 hours
 - (9) The Maintenance of Internal Security (Repeal)
 Bill, 1978.

 (Consideration and passing)

 2 hours
 - (10) The Indian Explosive (Amendment) Bill, 1978.

 (Consideration and passing)
 - (11) The Coal Mines Nationalisation Laws (Amendment) Bill, 1978.

 (Consideration and passing)

 2 hours
 - (12) The Insolvency Laws (Amendment) Bill, 1978, as passed by Rajya Sabha.

 (Consideration and passing)

 2 hours
 - (13) The Visva-Bharati (Amendment) Bill, 1978, as passed by Rajya Sabha.

 (Consideration and passing)

 2 hours

NEW DELHI;

K. S. HEGDE,

April 26, 1978 Vaisakha 6, 1900 (Saka) Chairman, Business Advisory Committee.